

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1243
TO BE ANSWERED ON THE 18TH DECEMBER, 2018

FINANCIAL SUPPORT TO SMALL AND MARGINAL FARMERS

1243. DR. P.K. BIJU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether financial support is provided to small and marginal farmers for loss of their crops and cattle in the event of flood in Kerala;
- (b) if so, the details of financial support payable and paid per hectare to small and marginal farmers;
- (c) whether there are separate compensation packages for irrigable and non-irrigable lands; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Financial assistance is provided to small and marginal farmers in the form of input subsidy, where crop loss is 33% and above, in the event of notified natural calamities. The assistance provided is different for different categories of cultivated lands. Financial assistance is also provided for the loss of cattle in the event of notified natural calamities. The details of assistance provided to small and marginal farmers for the loss of crops and cattle in the event of notified natural calamities are given at **Annexure**.

Based on the Memorandum submitted by the State Government of Kerala seeking an assistance of Rs.5596.77 crore for the recent flood, an Inter-Ministerial Central Team (IMCT) was deputed to assess the damages in the calamity affected areas. Based on the report of the IMCT, the High Level Committee (HLC) in its meeting held on 06.12.2018 has approved an assistance of Rs.3048.39 crore for floods and landslides of 2018.

ANNEXURE

Annexure referred to in parts (a) to (d) of the Lok Sabha Unstarred Question No.1243 for reply on 18.12.2018 regarding Financial Support to Small and Marginal Farmers

Item	Norms of financial assistance
<p>(i) Input subsidy (where crop loss is 33% and above)</p> <p>(a) For agriculture crops, horticulture crops and annual plantation crops</p> <p>(b) Perennial crops</p> <p>(c) Sericulture</p> <p>(ii) Replacement of milch animals, draught animals or animals used for haulage</p>	<p>(a)(i) Rs. 6800/- per hectare in rainfed areas and restricted to sown areas.</p> <p>(ii) Rs. 13,500/- per hectare in assured irrigated areas, subject to minimum assistance not less than Rs. 1000/- and restricted to sown areas.</p> <p>(b)Rs. 18,000/- per hectare for all types of perennial crops, subject to minimum assistance not less than Rs. 2000/- and restricted to sown areas.</p> <p>(c) Rs, 4800/- per hectare for Eri, Mulberry, Tussar.</p> <p>Rs. 6000/- per hectare for Muga.</p> <p>Milch animals - Rs.30,000/-: Buffalo/cow/camel/yak/ mithun etc. Rs. 3,000/-: Sheep/Goat/Pig</p> <p>Draught animals- Rs. 25,000/-: Camel/horse/bullock, etc. Rs. 16,000/-: Calf, Donkey/ Pony/Mule</p> <p>The assistance may be restricted for the actual loss of economically productive animals and will be subject to a ceiling of 3 large milch animals or 30 small milch animals or 3 large draught animals or 6 small draught animals per household irrespective of whether a household has lost a large number of animals. (The loss is to be certified by the Competent Authority designated by the State Government).</p>
